

### **Sale of spurious drugs in Chhattisgarh**

†2226. SHRI SHIVPRATAP SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the sale of substandard and spurious drugs still continues in Chhattisgarh;
- (b) if so, the steps taken by Government to check the manufacturing and sale of such drugs; and
- (c) the number of cases of sale and manufacturing of substandard and spurious drugs that have come to the notice in Chhattisgarh during last three years and the details of the action taken against the manufacturers and sellers of such drugs?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): (a) A drug may be declared as substandard because of various reasons like bad storage conditions, handling during transportation etc. The manufacture and sale of spurious drugs is a clandestine activity. As per the information provided by the State Drugs Controller, Chhattisgarh there have been a few cases of drug samples being declared as not of standard quality.

(b) The steps taken by the Government to check the menace of spurious and substandard drugs are as under:

1. The inspectorate staff has been instructed to keep vigil and draw samples of drugs for testing/analysis of the maximum quantity.
2. The Drugs and Cosmetics Act, 1940 has been amended under Drugs & Cosmetics (Amendment) Act, 2008 and it has come in to force since 10th August, 2009. Under the amended Act, stringent penalties for manufacture of spurious and adulterated drugs have been provided. Certain offences have been made cognizable and non-bailable.
3. A Whistle Blower Policy has been announced by Government of India to encourage vigilant public participation in the detection of movement of spurious drugs in the country. Under this policy the informers are suitably rewarded for providing concrete information in respect of movement of spurious drugs to the regulatory authorities. The details of policy are available at the website of CDSCO ([www.cdsc.nic.in](http://www.cdsc.nic.in)).

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†Original notice of the question was received in Hindi.

4. Guidelines for taking action on samples of drugs declared spurious or not of standard quality in the light of enhanced penalties under the Drugs & Cosmetics (Amendment) Act, 2008 were forwarded to the State Drugs Controllers for implementation. The guidelines are available on the website of CDSCO ([www.cdsc.nic.in](http://www.cdsc.nic.in)).

(c) The State Drugs Controller, Chhattisgarh has informed that during the last three years i.e. 2008, 2009 & 2010 (till 19.11.2010) only 31, 11 and 29 drug samples, respectively were declared as not of standard quality. Action has been taken in such cases as per the provisions of the Drugs & Cosmetics Act, 1940 and the Drugs & Cosmetics Rules, 1945.

**Action plan for population stabilization**

2227. SHRI RAMDAS AGARWAL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of population growth in various States, State-wise and Union Territory-wise;
- (b) whether Government has revised the target date for achieving population stabilization from 2045 to 2070;
- (c) if so, the reasons therefor; and
- (d) the action plan drawn by Government to stabilize population particularly, in the States where population growth rate is on higher side?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) The details are given in the Statement (See below).

- (b) No.
- (c) Does not arise.
- (d) In order to scale up efforts for population stabilization and more specifically meet the substantial unmet need, the various initiatives taken by the Government includes introduction of national family planning insurance scheme to compensates sterilization acceptors for failures, complications and deaths and which provides indemnity insurance cover to doctors, enhancement of compensation packages for sterilization, promotion of IUD 380A intensively as a spacing method because of its longevity; encouraging fixed-place family planning services and increasing the basket of choice for by introducing new and effective contraceptives under the programme.